

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

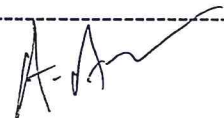
APPLICATION NUMBER :
PETITION NUMBER : TCP/70/(IB)/2017
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

A. ARIDAS

Counsel for Petitioner



ORDER

Counsel for petitioner present. No representation on behalf of the respondent. As seen vide orders dated 21.11.2017, 28.11.2017 and 8.12.2017, counsel for respondent was absent and even today the respondent was called absent. Several opportunities were provided to the respondent to make submissions. In the circumstances, the respondent is set ex parte. Heard the submissions of the counsel for petitioner. Order is reserved.

-sel -
S Vijayaraghavan
Member (Technical)

-sel -
K Anantha Padmanabha Swamy
Member (Judicial)